## THE HIGH COURT OF MEGHALAYA: SHILLONG

## NOTIFICATION Dated 22<sup>nd</sup> September, 2022

No.HCM.II/184/2015-Estt/Pt./114: In view of administrative exigency and for better administration of justice, the Hon'ble High Court of Meghalaya, in exercise of powers under Rule 7 (C) (2) of the Rules of High Court of Meghalaya, 2013 (as amended up to date), is pleased to transfer and post the following Judicial Officers as under:-

SI. No.	Name of the Judicial Officer	Present Posting	Transferred and Posted as	Vice/Vacant
1.	Shri Allenby M. Ripnar Grade-I	Registrar (Judicial Service), High Court of Meghalaya, Shillong.	District and Sessions Judge, West Garo Hills District, Tura and South West Garo Hills District, Ampati.	Smti. Dashalene R. Kharbteng, transferred as District and Sessions Judge, East Khasi Hills District, Shillong.
2.	Shri Noor Ain Khan Grade-I	District and Sessions Judge, East Khasi Hills District, Shillong.	District and Sessions Judge, West Jaintia Hills District, Jowai.	Smti. Barisuk Khriam, transferred as Registrar (Judicial Service), High Court of Meghalaya.
3.	Smti. Belma Mawrie Grade-I	District and Sessions Judge, West Khasi Hills District, Nongstoin, South West Khasi Hills District, Mawkyrwat and Eastern West Khasi Hills District, Mairang.	District and Sessions Judge, Ri Bhoi District, Nongpoh.	Shri Balaram Joshi, transferred as District and Sessions Judge, East Garo Hills District, Williamnagar and North Garo Hills District, Resubelpara.
4.	Shri Balaram Joshi Grade-I	I/c District and Sessions Judge, Ri Bhoi District, Nongpoh.		and Sessions Judge, West Khasi Hills

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5.	Smti. Barisuk Khriam Grade-I	I/c District and Sessions Judge, West Jaintia Hills District, Jowai.	Registrar (Judicial Service), High Court of Meghalaya, Shillong.	Shri Allenby M. Ripnar, transferred as District and Sessions Judge, West Garo Hills District, Tura and South West Garo Hills District, Ampati.
6.	Smt. Dashalene R. Kharbteng. Grade-I	I/c District and Sessions Judge, West Garo Hills District, Tura and South West Garo Hills District, Ampati.	District and Sessions Judge, East Khasi Hills District, Shillong.	Shri Noor Ain Khan, transferred as District and Sessions Judge, West Jaintia Hills District, Jowai.
7.	Shri Marba Skhemlon Grade-I	I/c District and Sessions Judge, East Garo Hills District, Williamnagar and North Garo Hills District, Resubelpara.	District and Sessions Judge, West Khasi Hills District, Nongstoin, South West Khasi Hills District, Mawkyrwat and Eastern West Khasi Hills District, Mairang.	Smt Belma Mawrie, transferred as District and Sessions Judge, Ri Bhoi District, Nongpoh.
8.	Shri Febroneous Silkam Sangma Grade-I	Special Judge (POCSO), East Khasi Hills District, Shillong.	Special Judge (POCSO), Ri Bhoi District, Nongpoh.	Miss Persara Syngkon, transferred as Special Judge (POCSO), West Garo Hills District, Tura.
9.	Shri Mithilesh Kumar Grade-I	Additional District and Sessions Judge cum Special Judge, (POCSO), West Garo Hills District, Tura and South West Garo Hills District, Ampati.	(POCSO), East Khasi Hills District, Shillong.	transferred as Special Judge (POCSO), Ri Bhoi District, Nongpoh.
10.	Miss Persara Syngkon Grade-I	Special Judge (POCSO), Ri Bhoi District, Nongpoh.	(POCSO), West	transferred as Special

11.	Smt Rithelda Rymbai Grade II	Chief Judicial Magistrate and Assistant District & Sessions Judge, East Khasi Hills District, Shillong.	Chief Judicial Magistrate and Secretary, District Legal Services Authority, West Jaintia Hills District, Jowai.	Smt Ranee M. Kharsyntiew, transferred as Chief Judicial Magistrate and Secretary, District Legal Services Authority, North Garo Hills District, Resubelpara.
12	Smt. Evalene Shabong Grade II	Chief Judicial Magistrate and Secretary, District Legal Services Authority, South West Khasi Hills District, Mawkyrwat.	Deputy Director, Meghalaya State Judicial Academy, Shillong.	
13.	Smt Ranee M. Kharsyntiew Grade-II	Chief Judicial Magistrate and Secretary, District Legal Services Authority, West Jaintia Hills District, Jowai.	Chief Judicial Magistrate and Secretary, District Legal Services Authority, North Garo Hills District, Resubelpara.	Shri Albert W. Lanong transferred as Chief Judicial Magistrate and Secretary, District Legal Services Authority, Ri Bhoi District, Nongpoh.
14.	Miss Daphira Sohtun Grade II	Coordinator, High Court of	Chief Judicial Magistrate and Secretary, District Legal Services Authority, South West Khasi Hills District, Mawkyrwat.	
15.	Shri Albert W Lanong Grade II	Chief Judicial Magistrate and Secretary, District Legal Services Authority, North Garo Hills District, Resubelpara.	Magistrate and Secretary, District Legal Services Authority, Ri Bhoi	Assistant District &

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16.	Smt Natalie Ione Dkhar Grade II	Magistrate and	Chief Judicial Magistrate, Assistant District & Sessions Judge and Secretary, District Legal Services Authority, East Khasi Hills District, Shillong.	1. Smt R. Rymbai, transferred as Chief Judicial Magistrate and Secretary, District Legal Services Authority, West Jaintia Hills District, Jowai and 2. Miss Daphira Sohtun, transferred as Chief Judicial Magistrate and Secretary, District Legal Services Authority, South West Khasi Hills District, Mawkyrwat.
17.	Smt Desiree M. K.S. Shadap Grade III	Judicial Magistrate First Class and Principal Magistrate, JJB, East Khasi Hills District, Shillong.	Judicial Magistrate First Class and Principal Magistrate, JJB, South Garo Hills District, Baghmara.	Miss Rikchame Dachi K. Sangma, transferred as Judicial Magistrate First Class and Munsif, East Khasi Hills District, Shillong.
18.	Smt Darry G. Kharshiing. Grade III	Judicial Magistrate First Class and Principal Magistrate, JJB, West Garo Hills District, Tura and Principal Magistrate, JJB, South West Garo Hills District, Ampati.	First Class and Principal Magistrate, JJB, East Khasi Hills	Smt Desiree M.K.S. Shadap transferred as Judicial Magistrate First Class and Principal Magistrate, JJB, South Garo Hills District, Baghmara.
19.	Miss Imarbakordor Lyngkhoi Grade-III	Judicial Magistrate First Class, South West Khasi Hills District, Mawkyrwat and Principal Magistrate JJB, West Khasi Hills District, Nongstoin and South West Khasi Hills District, Mawkyrwat.	First Class and Principal Magistrate JJB, West Khasi Hills District, Nongstoin.	First Class, West

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20.		Judicial Magistrate First Class, East Khasi Hills District, Shillong.		Shri Flavian R. Marak, transferred as Judicial Magistrate First Class and Principal Magistrate, JJB, South West Khasi Hills District, Mawkyrwat.
21.	Smt. Benietta Majaw Grade III	Judicial Magistrate First Class and Munsif, East Khasi Hills District, Shillong.	Judicial Magistrate First Class and Principal Magistrate, JJB, West Garo Hills District, Tura.	Smt D.G. Kharshiing transferred as Judicial Magistrate First Class and Principal Magistrate, JJB, East Khasi Hills District, Shillong.
22.	Smt Basukshisha Kharbithai Grade III	Judicial Magistrate First Class and Principal Magistrate, JJB, East Jaintia Hills District, Khliehriat.	Judicial Magistrate First Class, Sohra Sub-Division, Sohra.	Smt Steffi M. Wanniang, transferred as Judicial Magistrate First Class & Principal Magistrate, JJB, East Jaintia Hills District, Khliehriat.
23.	Miss Rikchame Dachi K. Sangma Grade III	Judicial Magistrate First Class, Principal Magistrate, JJB, South Garo Hills District, Baghmara and Principal Magistrate, JJB, East Garo Hills District, Williamnagar.	Judicial Magistrate First Class and Munsif, East Khasi Hills District, Shillong.	Smt. Benietta Majaw, transferred as Judicial Magistrate First Class & Principal Magistrate, JJB, West Garo Hills District, Tura.
24.	Shri Flavian R. Marak Grade III	Judicial Magistrate First Class, Dadenggre Sub- Division, Dadenggre.	First Class &	First Class & Principal
25.	Smt Indakerri M. Mairom Grade III	Judicial Magistrate First Class, West Jaintia Hills District, Jowai.	First Class and	Sangma transferred as Judicial Magistrate First Class, West

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26	Miss Gabriella Simre D. Sangma Grade III	Judicial Magistrate First Class, West Khasi Hills District, Nongstoin and Eastern West Khasi Hills District, Mairang.	Judicial Magistrate First Class, West Jaintia Hills District, Jowai.	Smt. Indakerri M. Mairom, transferred as Judicial Magistrate First Class and Principal Magistrate, JJB, Eastern West Khasi Hills District, Mairang.
27	Smt Steffi M. Wanniang Grade III	Judicial Magistrate First Class, Sohra Sub-Division, Sohra.	Judicial Magistrate First Class & Principal Magistrate, JJB, East Jaintia Hills District, Khliehriat.	Smt Basukshisha Kharbithai, transferred as Judicial Magistrate First Class, Sohra Sub- Division, Sohra.

## Further,:

- Shri Temsu Trevor M. Sangma, Officer on Special Duty, Meghalaya State Legal Services Authority shall also function as Central Project Coordinator, High Court of Meghalaya, Shillong vice Smt Daphira Sohtun, transferred as Chief Judicial Magistrate and Secretary, District Legal Services Authority, South West Khasi Hills District, Mawkyrwat;
- 2. Shri L. Mac Mewan Ammiel Rymbai, Judicial Magistrate First Class, South West Garo Hills District, Ampati shall also function as Principal Magistrate, JJB, South West Garo Hills District, Ampati vice Smt Darry G. Kharshiing, transferred as Judicial Magistrate First Class and Principal Magistrate, JJB, East Khasi Hills District, Shillong and
- 3. Smt Vanessa N. Sangma, Judicial Magistrate First Class, East Garo Hills District, Williamnagar shall also function as Principal Magistrate, JJB, East Garo Hills District, Willamnagar vice Smt Rikchame Dachi K. Sangma,, transferred as Judicial Magistrate First Class and Munsif, East Khasi Hills District, Shillong

The aforenamed Judicial Officers shall complete pending orders/judgments and shall join their respective place of postings on 1st November, 2022.

Representations, if any, may be submitted to this Registry on or before 14<sup>th</sup> October, 2022.

By order,

REGISTRAR GENERAL

## Memo No. HCM.II/184/2015-Estt/Pt./114-A Dated Shillong 22<sup>nd</sup> September 2022 Copy to: -

1. The Registrar–cum–Principal Private Secretary to the Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.

- 2. The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 3. The P.S to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 4. The Registrar (Judicial Service), High Court of Meghalaya for kind information and necessary action.
- 5. The Secretary to the Government of Meghalaya, Law Department, Shillong with a request to invest them with such powers, as are applicable, and other such powers under the relevant Acts, Rules and Regulations, etc.
- 6. The Member Secretary, Meghalaya State Legal Services Authority, Shillong for kind information.
- 7. The Director, Meghalaya State Judicial Academy, Shillong for kind information.
- 8. The District & Sessions Judge, Shillong/ Jowai/ Nongstoin/ Nongpoh/ Mawkyrwat/ Khliehriat/ Mairang/ Baghmara/Tura/Ampati/Resubelpara/Williamnagar for kind information.
- 9. The Joint Registrar (Listing), High Court of Meghalaya, Shillong for kind information.
- 10. All concerned Judicial Officers for kind information and necessary action.
- 11. The Accountant General (A&E), Shillong for information and necessary action.
- 12. The Director, Printing and Stationery, Shillong for publication of this notification in the next issue of the Gazette.
- 13. The Treasury Officer, Shillong/ Jowai/ Nongstoin/ Nongpoh/ Mawkyrwat/ Khliehriat/ Baghmara/Tura/Ampati/Resubelpara/Williamnagar/Mairang/Sohra/Dadenggre for information and necessary action.
- 14 The Systems Analyst, High Court of Meghalaya to upload this notification in the official website of the High Court.

15. Office File.

REGISTRAR GENERAL